(J.H.C. Sch. 1-7)

**:** Office – 0651-2481449 Fax No. – 0651 – 2481116

From:

Jitendra Prasad Singh, Registrar (Administration), High Court of Jharkhand, Ranchi.

File No. XXII(I)/5/2016-17/Apptt. Letter No.\_\_\_\_\_/Apptt. Dated:

To,

Sri Dilip Kumar, IAS, Joint Secretary, National Human Rights Commission, Manav Adhikar Bhawan, C-Block, GPO Complex, INA, New Delhi – 110023.

Ref: - Your Letter bearing No. 23011/21/2018-19/Trg. dated 15.10.2018.

Sub: - Regarding nomination for attending Two Days Training Programme for First Class Judicial

Magistrate scheduled to be held on November 17-18, 2018 in the Indian Law Institute, New Delhi.

Sir,

With reference to the letter on the subject noted above, I am directed to inform that the Court has been plea to nominate (i) Sri Ravi Prakash Tiwari, Addl. Civil Judge (Junior Division), Khunti and ii) Sri Achhat Srivasta Addl. Civil Judge (Junior Division), Latehar to attend Two Days Training Programme scheduled to be held November 17-18, 2018 in the Indian Law Institute, New Delhi.

The details of nominated Officers are as follows:-

Name/Designation & contact details of Officer/nominee

1) Sri Ravi Prakash Tiwari, Addl. Civil Judge (Junior Division), Khunti Mobile No.: 9430349618

E-mail ID: cherev07@gmail.com

 Sri Achhat Srivastava, Addl. Civil Judge (Junior Division), Latehar Mobile No.: 8004488250 / 9955078787

E-mail ID: achhatsrivastava1811@gmail.com

This is for kind information and needful.

Yours faithfuily, Sd/- **J.P. Singh** Registrar (Administration)

Memo No. 4436 / Apptt.

Ranchi dated the 01 11 2018

Copy forwarded to Sri Shreenibas Chandra Prusty, Registrar & Dr. A.K. Verma, Deputy Registrar, Indian Law Institute, New Delhi / the Principal District & Sessions Judges, Khunti & Latehar for information and needful / Sri Ravi Prakash Tiwari, Addl. Civil Judge (Junior Division), Khunti and Sri Achhat Srivastava, Addl. Civil Judge (Junior Division), Latehar along with copy of the aforesaid letter with necessary permission to leave the Headquarters for attending the aforesaid training programme / the Director, Judicial Academy Jharkhand, Ranchi / the Member Secretary, JHALSA, Ranchi / the C.P.C. I/c, e-Courts Project, High Court of Jharkhand, Ranchi for getting uploaded the letter on this Court's website.

Registrar (Administration)